

National Company Law Tribunal

Allahabad Bench

C P NO. 145/ALD/2017, CA No. 129
ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: M/s. Kumar Infotech and constructions Pvt
Ltd
SECTION OF THE COMPANIES ACT/I & B CODE: U/s. 230 and 232 of the companies
Act, 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	Anil Kumar	PCS	Petitioner's co's	Anil K.
2.	KULDEEP SINGH	STA	1283 O.L.	K. Singh

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Shri Anil Kumar, PCS for petitioner. He submits proof of publication
alongwith proof of service to the Central Government and other
Regulatory Authority, in compliance of previous direction dated
18.11.2017 of this Court.

Shri Kuldeep Singh, proxy for O.L. seeks time to file representation
affidavit of the R.D. Hence, time is granted.

The matter be listed on 29th January, 2018

Date: 20/12/2017

Typed by
Jyoti
(Stenographer)

—sd—
H.P. Chaturvedi,
Member(Judicial)